

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 68/(MAH)/2010
CA No. 47/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES: Mr. Vikram Ahuja
V/s.
M/s. Greenstone Investment Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Mr U K Choudhary Mr Himanshu V/s Kamal Aggarwal In Ad. R P Yadav	Sr Counsel Advocate cm	<u>Petitioner</u> <u>Applicant</u>

2. MR. V. R. DHOND, Sr. Adv
MR. ASHISH KAMAT, Adv.
MR. KUNAL MEHTA, Adv.
MR. GAURAV SHAH, Adv
MS. HENNA DAULAT, Adv
MR ADITYA MEHTA, Adv.
i/b. M/s NEELANDHI SHAH
& HIMAYATULLAH

RESPONDENTS

HH Daulat.

Order**CA. No. 47/397-398/NCLT/MB/MAH/2016 in CP No. 68/397-398/CLB/MB/MAH/2010**

Both the parties have agreed to argue to file a brief written submission before making their oral submissions, hence both the parties are hereby directed to file Witten submission in CA.47/2016 two days before hearing of the CA after exchange the same to each other.

Owing to time constraint, both sides have voluntarily agreed to complete their submissions taking one hour each on the next date of hearing.

List this matter for hearing CA 47/2016 on 7.11.2016.

sd/-

B.S.V. PRAKASHKUMAR

Member (Judicial)

sd/-

V. NALLASENAPATHY

Member (Technical)